## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

## CP NO.46(ND)/2017

IN THE MATTER OF:

Subhash Chander Manocha

Mariocria

Manocha Polyers Ltd.

Vs.

Respondent

Petitioner

Order under Sections 241/242 of the Companies Act

Order delivered on 18.07.2017

## Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner :

Dr. U.K. Chaudhary, Sr. Counsel

Ms. Ranjana Roy Gawai, Mr. Pervinder Tawar, Mr. Himanshu Vij, Advocates

For the Respondent

Mr. A.S. Chandhlok, Sr. Adv.

Ms. Manmeet Kaur, Mr. Sharad K.

Sunny, Adv.

Mr. Nesar Ahmad, FCS

Mr. Sharad Rajwansh, FCS &

## ORDER

For Order, see C.P. No. 85(ND)/2016.

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(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

DEEPA KRISHAN) MEMBER(TECHNICAL)

18.07.2017 V. Sethi